File No. 409-3/2006-FN Dated: 28th April, 2006.

To,
All Access Providers
All NLDOs
All ILDOs

Sub: Direction under Section 13 read with Sections 11(1)(b)(i), (ii), (iii), (iv), ii(1)(d), 12(3) & (4) of the Telecom Regulatory Authority of India Act 1997 on reporting of International Long Distance Traffic Minutes;

WHEREAS, Telecom Regulatory Authority of India had issued a direction on 19.01.2006 to all Access Providers, NLDOs and ILDOs prescribing therein the manner and time period for reporting of International Long Distance Traffic Minutes. Subsequently format V meant for the Access Providers was modified vide TRAI's letter dated 6.3.2006.

WHEREAS M/s Bharat Sanchar Nigam Limited (BSNL) vide its letter dated 16.02.2006, in response to TRAI's Directives dated 19.01.2006, has stated that it is not possible for them to generate the required reports and submit the same to the Authority in the prescribed time frame owing to legacy of their network. BSNL, therefore, requested the Authority inter alia, to consider revising time frame for furnishing monthly reports for the month of March, 2006 and onwards in the prescribed formats by 25th of the following month;

WHEREAS after examining the request of M/s Bharat Sanchar Nigam Limited, the Authority, has agreed to the request of BSNL to revise the timeframe for furnishing the requisite reports for the month of March, 2006 and onwards by 25th of the following month;

AND WHEREAS keeping in view the TRAI's objective of providing a fair and transparent policy environment and providing equal opportunity to all concerned, the Authority has decided to prescribe the revised time frame agreed

in respect of BSNL to all Access Providers, NLDOs and ILDOs for submitting the requisite monthly information in the prescribed formats;

AND THEREFORE, in exercise of the powers vested in it under Section 13 read with Sections 11(1)(b)(i), (ii), (iii), (iv), ii(1)(d), 12(3) & (4) of the Telecom Regulatory Authority of India Act 1997, the Authority hereby directs all Access Providers, NLDOs and ILDOs to submit the requisite reports on International Long Distance Traffic Minutes (both in hard and soft

copies) on monthly basis with effect from March 2006 and onwards by 25th day of the succeeding month regularly in the prescribed formats to TRAI with a copy endorsed to Director

(BS III), Department of Telecommunication, Sanchar Bhawan, Ashoka Road, New Delhi-110001.

This issues with the approval of the Authority.

(Sudhir Gupta) Advisor (MN & FN)

Copy for information to the Director (BS-III) Department of Telecommunication, Sanchar Bhawan, Ashoka Road, New Delhi.